# Central Administrative Tribunal Principal Bench, New Delhi.

## CP-631/2016 in OA-2142/2016

### New Delhi this the 05th day of September, 2017.

## Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

- Naveen Dahiya,
   Aged About 26 years
   S/o Sh. Satnarain,
   R/o VPO Thana Kalan, Tehsil-Kharkhoda,
   Distt. Sonepat, Haryana-131402
- Parveen Mehlawat,
   Aged About 27 years,
   S/o Sh. Virender Kumar,
   R/o H.No. 31, VPO Naya Bans, Delhi-110082
- Ravinder Kumar,
   Aged About 29 years
   S/o Sh. Jaipal Singh,
   R/o V&PO Khubru, Tehsil Ganaur,
   Distt. Sonepat, Haryana
- Anil Kumar,
   Aged About 25 years
   S/o Sh. Mahavir Singh,
   R/o H.No. 1029, Pana Paposian,
   Narela, Delhi-110040
- 5. Paramjeet Singh,
  Aged About 28 years
  S/o Sh. Ram Kishan
  R/o VPO Rohat Pana Samran
  Distt. & Tehsil Sonepat,
  Haryana-131403

... Applicants

By Advocate: Mr. M.K. Bhardwaj

Versus

- Sh. M.M. Kutty, Chief Secretary, Govt. of NCT of Delhi New Secretariat, I.P. Estate Delhi.
- Sh. Ashish Chandra Verma,
   Chairman,
   Delhi Subordinate Services Selection Board

2 CP-631/2016

Govt. of NCT of Delhi FC-18, Institutional Area, Karkardooma, Delhi-110092.

3. Sh. Vikram Dev Dutt,
Commissioner,
Transport Department
Govt. of NCT of Delhi
Old Secretariat, Delhi.

... Respondents

By Advocate: Mr. K.M. Singh)

#### **ORDER (ORAL)**

#### Mr. Shekhar Agarwal, Member (A)

Today, when this matter was taken up, learned counsel for the respondent has submitted that in accordance with directions of this Tribunal, the re-medical examination of the applicants herein has been conducted and report has been received. Now, further, action will be taken about them along with other candidates.

2. In view of the aforesaid, we are satisfied that our directions have been complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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